

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No.350/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company	RSD Naturals Resources Pvt Ltd -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, Adv } PETITIONER Kiran Shau
2. KIRAN SHARMA, Pr. Cs } 28/7/2017.
3. Anirban Majumdar Adv } Respondent A. Majumdar
28/7/2017

28 07 2017- CP(IB) No.350/KB/2017 – RSD Naturals Resources Pvt. Ltd. Vs.
Divyajyoti Sponge Iron Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the operational creditor is present. Ld. Lawyer on behalf of the corporate debtor is also present.

Ld. Lawyer appearing on behalf of the corporate debtor prayed for some time to file reply. Heard, prayer is allowed.

Fixed on 04.08.2017.

MANORAMA KUMARI
MEMBER(J)